## GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE & FARMERS WELFARE DEPARTMENT OF AGRICULTURE & FARMERS WELFARE

## LOK SABHA UNSTARRED QUESTION NO. 999 TO BE ANSWERED ON THE 8<sup>TH</sup> FEBRUARY, 2022

## COMMITTEE ON MSP

999. SHRI S. VENKATESAN: SHRI DEEPAK BAIJ: SHRI MANNE SRINIVAS REDDY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether the Government has formed/set up a Committee to review issues on Minimum Support Price (MSP) for providing legal guarantee of MSP and other farm issues like the promotion of zero budget and also natural farming;

(b) if so, the details thereof alongwith its composition and present status thereof;

(c) whether the Governemnt has any details regarding cases filed on farmers during the agitation withdrawn in all the States as assured, if so, the details thereof, State-wise; and

(d) whether the Government has any details of compensation paid to the families of farmers who died during the agitation, if so, the details thereof, State-wise?

## ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): As per the changing requirements of the country to change the cropping pattern, to make MSP more effective and transparent, and to encourage natural farming method of agriculture, the process of setting up a committee is under process.

(c) & (d): The Ministry of Agriculture & Farmers Welfare has no record in the matter.

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